

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1)	M.K. PREETHA } for KSR & Co. }	Counsel for Petitioners	Mr. P. T. C.
2)	A. S. Venkatesh for B. Dhanasekhar	Counsel for R1 to R9	Shy.
3)	Sandeep Kumar for C. D. Krishna	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsels for R1 to R6 and R7 to R9 are present. Counsels for the parties submitted that the matter is sub judice before the Hon'ble NCLAT and prayed for time. Time is enlarged at request. Put up on 06.03.2018.

-set-
(S VIJAYARAGHAVAN)
Member(Technical)

-set-
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)